IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. (IB)-196(PB)/2017

П	V	TH	1F	M	ΔT	TE	R	OF	
				141	\neg		••	\sim	

Usha Holding LLC And Mr. Atul BhataraPetitioner

SECTION:

UNDER SECTION 8 & 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

Mr. Virendra Ganda, Senior Advocate

Ms. Shreya Sircar & Ms. Ruchi Kumar, Advocates

For the Respondent(s)

ORDER

Part heard for 12.09.2017.

In the meanwhile, learned counsel for the parties may file additional supplementary written submissions.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet